

ITEM NO.806

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6213/2020

(Arising out of impugned final judgment and order dated 17-12-2019 in CRLA No. 1878/1991 passed by the High Court Of Judicature At Allahabad)

INDRA MANI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

SLP(Cr1) No. 569/2023 (II)

Date : 26-04-2024 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s)

Mr. Himanshu Shekhar Tripathi, AOR
Gaurav, AOR

For Respondent(s)

Ms. Tulika Mukherjee, AOR

UPON being mentioned, the Court made the following
O R D E R

As prayed, list I.A. No. 89285 of 2024 in SLP(Cr1.) No. 569 of 2023 on 29.04.2024 before the appropriate Bench.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)